# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA STARRED QUESTION NO. 360 TO BE ANSWERED ON 03.04.2025

## TRADE UNION MEMBERSHIP IN THE COUNTRY

# **360. SHRI SANDOSH KUMAR P:**

Will the Minister of Labour and Employment be pleased to state:

- (a) the list of registered trade unions in the country with total membership; and
- (b) the State-wise list of membership in registered trade unions in the country?

### **ANSWER**

# MINISTER OF LABOUR AND EMPLOYMENT (DR. MANSUKH MANDAVIYA)

(a) & (b): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA STARRED QUESTION NO. 360\* FOR 03.04.2025 REGARDING "TRADE UNION MEMBERSHIP IN THE COUNTRY" RAISED BY SHRI SANDOSH KUMAR P.

(a) & (b): The registration of Trade Unions under the Trade Unions Act, 1926 is done by the respective Registrars of Trade Unions of the State Governments and the Union Territories. Clause 12 of the Central Trade Union Regulations, 1938 read with Section 28 of the Act requires the registered Trade Unions to file their annual returns along with the number of members to the concerned Registrar of Trade Unions in the respective State/Union Territory.

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